

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3910  
ANSWERED ON:20.04.2010  
DISPROPORTIONATE ASSETS CASES  
Gowda Shri D.B. Chandre

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Delhi Police has shared information with the Income Tax Department Authorities regarding the details of their personnel possessing disproportionate assets unknown to the source of income in respect of movable and immovable properties;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No, Madam. Delhi Police has not shared information with the Income-Tax Department regarding the details of their personnel possessing disproportionate assets unknown to the source of income in respect of movable and immovable properties. However, as and when such information is sought by the Income-Tax Department, the same will be provided to them as per the procedure.